Court 5 (Video Conferencing) SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).607/2021

JACOB PULIYEL

ITEM NO.25

Petitioner(s)

## VERSUS

UNION OF INDIA & ORS. Respondent(s) (With applns for appropriate orders/directions, clarification/direction, exemption from filing O.T., intervention/ impleadment)

WITH

W.P.(C) No.588/2021 (PIL-W) (IA No. 64122/2021 - Exemption From Filing Annextures,IA No. 64123/2021 - Permission To File Lengthy List Of Dates)

Date : 31-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO HON'BLE MR. JUSTICE B.R. GAVAI

- For Petitioner(s) Mr. Prashant Bhushan, AOR Ms. Cheryl Dsouza, Adv
  - Mr. Satya Mitra, AOR

Mr. Colin Gonsalves,Sr.Adv. Mr. Siddharth Seem,Adv.

- For Respondent(s) Mr. Tushar Mehta, Ld. SG Mr. K.M. Natraj, Ld. ASG Ms. Aishwarya Bhati, Ld. ASG Mr. Gurmeet Singh Makker, AOR Mr. Rajat Nair, Adv. Mr. Kanu Agrawal, Adv. Mr. Ketan Paul, Adv. Mr. Vipin Nair, AOR Mr. P. B. Suresh, Adv. Mr. Arindam Ghosh, Adv.
  - Mr. Karthik Jayashankar, Adv.
  - Mr. Prakash Baghel, Adv.

Ms. Malvika Kapila, AOR Ms. Jyoti Mendiratta, AOR Mr. Amit Anand Tiwari, AAG. Dr. Joseph Aristotle S., AoR. Ms. Mary Mitzy, Adv. Ms. Devyani Gupta, Adv.

UPON hearing the counsel the Court made the following O R D E R

List on 02.03.2022.

Additional documents, if any, be filed in the

meanwhile.

(B.Parvathi) Court Master

(Anand Prakash) Court Master